

ITEM NO.2

Court 4 (Video Conferencing)

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1623-1624/2018

THE STATE OF MAHARASHTRA

Appellant(s)

VERSUS

MIRZA HIMAYAT BAIG @ AHMED BAIG INAYAT MIRZA
@ HASAN

Respondent(s)

([ONLY I.A. NO. 168798/2021 IN CRL.A.NO. 1625/2018 IS LISTED
AGAINST THIS ITEM.])

WITH

I.A. NO. 168798/2021 in Cr1.A. No. 1625/2018 (II-A)
(IA No. 168798/2021 - GRANT OF BAIL)

Date : 01-04-2022 This application was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT

For Appellant(s) Mr. Siddhartha Dave, Sr. Adv.
Mr. Farrukh Rasheed, AOR
Mr. Abu Bakr Sabbaq, Adv.

Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv.

For Respondent(s) Mr. Siddhartha Dave, Sr. Adv.
Mr. Farrukh Rasheed, AOR
Mr. Abu Bakr Sabbaq, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 List the appeals on a non-miscellaneous day for final disposal in the third week of July 2022.
- 2 Liberty to mention.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER